

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Petition No. 205/GT/2013**

**Date: 13.11.2014**

To  
Executive Director (Commercial)  
NTPC Ltd., NTPC Bhawan  
Core-7, Scope Complex-7  
Institutional Area, Lodhi Road  
New Delhi-110 003

Sir,

**Subject : Approval of tariff of Rihand Super Thermal Power Station Stage-III (1000 MW)  
for the period from the anticipated date of Commercial Operation till  
31.03.2014.**

**Ref : Your letter dated 5.11.2014**

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With reference to your letter dated 5.11.2014 on the subject mentioned above. I am directed to inform you that the time for filing the additional information in respect of the above said petition has been extended upto 21.11.2014. No request for further extension of time shall be entertained. In case, no information/ document is filed within the said date, the matter shall be considered based on available records.

-S/d-  
B. Sreekumar  
Deputy Chief (Law)